IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(*through* Hybrid Mode)
COURT-I

Item No. 103

IA(I. B.C)/571 (CH)2024
and
C.P (IB) No. 192/Chd/Pb/2022

IN THE MATTER OF:

State Bank of India …Petitioner

Vs.

Kanwaljit Kaur …Respondent

Under Section: 95, IBC 2016

Since the Hon'ble Member (Judicial) is on leave, the matter is adjourned to 06.05.2024.

Sd/-

Court Officer

Preeti
19.03.2024